

**BEFORE THE NATIONAL GREEN TRIBUNAL, SITTING
AT CHENNAI**

ORIGINAL APPLICATION NO. 9 OF 2023

(Under Section 18(1) r/w Section 19(1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF:

Forum for Social Justice & Anti-Corruption (NGO) Rep. by its General Secretary, Door No. 58-14-87/2B, Marripalem, Vuda Colony, Visakhapatnam - 530018, Phone: 8688181116, E-Mail: a.mallibabu@gmail.com

.....APPLICANT

VERSUS

1. State of Andhra Pradesh Rep. by its Chief Secretary to Govt, Department of General Administration, Building No. 1, I Floor, Interim Government Complex, Secretariat, Velagapudi, Guntur, Andhra Pradesh. Phone: N.A., E-Mail: cs@ap.gov.in

2. Collector, Srikakulam District, O/O Collectorate, Srikakulam. Phone: 08942-222565, E-Mail: Collector.skln@gmail.com

.....RESPONDENTS

THE HUMBLE MEMO OF THE APPLICANT ABOVENAMED

For the reasons stated in the memo, the Hon'ble Tribunal may be pleased to observe the fact that as per the villagers the trees aged more than 150 years cutdown in the first week of January' 2023 in Sy No. 452/2, Thogiri (R) in the presence of the Tahsildar, Saravakota (M) **(statement of villagers, dated: 23.02.2023 enclosed)** as well as per the survey report, a private building (i.e granite polishing unit) constructed illegally by grabbing Hillock i.e Sy No. 360, Kummarigunta (V), Saravakota (M) **(survey report, dated: 31.03.2023 enclosed)**. Hence, this Memo.

(Signature)
APPLICANT

(K V SRINIVAS)

General Secretary
Forum for Social Justice & Anti-Corruption

COMBINED FIEL SKETCH OF S.No.260,262,352&353 IN SARAVAKOTA(M).KUMMARIKUNTA(M),SRIKAKULAM Dist

2



S.No.360



S.No.260

S.No.353

S.No.352

S.No.263

అయ్యూ,

ఈ క్రింద సంతకం చేసిన వారందరము అలుడు(గ్రా), సారవకొట (మం),
 శ్రీకాకుళం (జి) కు చెందినవారము. రెవెన్యూ రికార్డుల ప్రకారం సారవకొట (మం)
 తొగిరి రెవెన్యూ, సర్కేసం. 452/2 లో గల ఎ. 2.73 సెం|| "కొండ పోరంబొక".
 ఈ ప్లంట్లో సుమారు 11 చెట్లు (150 సెం|| పైన వయస్సు కలవి) కలస్తూ
 జనవరి 2023, మొదటి వారంలో సర్కేసం. 452/2, తొగిరి రెవెన్యూలో
 గల 150 సెం|| పైన వయస్సు గల చెట్లను సారవకొట (మం) తహసీల్దారు
 వారి సమక్షంలో, అంగన్ వాడీ బల్డింగ్ నిర్మాణం వేరు తో నరికి వేశారు.
 అంటే కాకుండా, సర్కేసం. 360, కుమ్మరిగుంట రెవెన్యూ (గ్రా) లో
 గ్రామ సంచాయితి అనుమతి లేకుండా, కొండ పోరంబొకను ఆక్రమించి
 నిర్మించిన అక్రమ కట్టడాలపై కూడా చర్య తీసుకోవలసినదిగా
 ఈ గోడు అనగా 23.02.2023 న మిమ్మల్ని ప్రార్థిస్తున్నాము.

P. Tirumala Rao
 Ch. Mancheswararao
 చెట్లు రావడం తప్ప
 B. Srinivasulu
 B. Srinivasulu
 B. Srinivasulu
 భర్తానగంబంద
 బంగళం బంగళం
 K. Jagannadham
 P. Ramesh Babu
 P. Srinivasulu
 P. Srinivasulu
 గమివంకరావు

G. Raji
 K. Appanna
 S. Rao
 రెవీరమ్మ
 P. Srinivasulu
 K. Srinivasulu
 P. Srinivasulu
 P. Srinivasulu
 పొద్దురు ఆనందరావు
 K. Srinivasulu

TRUE TRANSLATION / NEAT COPY

To

The Collector, Srikakulam District

We, the undersigned belong to Aludhu (V), Saravakota (M), Srikakulam (D).

As per the Revenue Records, the land admeasuring Ac. 2.73 Cents in Sy No. 452/2, Thogiri (R), Saravakota (M) classified as Hill Lock / Ralla Gutta. Nearly 11 trees (more than the age of 150 years) were in the said Hill Lock.

In the first week of January' 2023, in the presence of the Tahsildar, Saravakota (M) the trees (which are more than 150 years of age) cut down in the name of Anganwadi building.

However, we are requesting you on this 23rd day of Feb' 2023, please take action against the unauthorized building in Sy No. 360 of Kummarigunta (R), Saravakota (M), constructed without permission of the Grampanchayat.

Sd/-

28 Villagers of Aludhu

Handwritten signature: *Self-attested*
CKV SRINIVAS